

**Central Administrative Tribunal
Principal Bench**

**OA No. 2128/2013
MA No.3302/2017**

New Delhi, this the 11th day of October, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Bilton Singh,
S/o Sh R.P. Singh,
R/o A1/74, S1,
DLF Dilshad Ext. II,
Bhopura, Sahibabad,
Ghaziabad-UP.
2. Mehar Chand Kapoor,
S/o Shri Roshan Lal Kapoor,
B-29, Staff Quarter, Ashok Hotal,
F0-B, Chanakyapuri,
New Delhi-21.

Place of Employment-Delhi.

...Applicants

(By Advocate : Shri Sanjay Bhardwaj)

Versus

1. The Ashok Hotal,
Through its General Manager,
50-B, Chanakyapuri,
New Delhi-21.
2. The Chief (HR),
The Ashok Hotal,
50-B, Chanakyapuri,
New Delhi-21.
3. Indian Tourism Development Corporation,
Through its Managing Director,
Scope Complex,
Lodhi Road,
New Delhi-03.

4. Sh. Prakash Chand (T.No.4572),
Working as Storekeeper,
The Ashok Hotal,
50-B, Chanakyapuri,
New Delhi-21.
5. Sh. Sudesh Dahiya (T.No.4747),
Working as Storekeeper,
The Ashok Hotal,
50-B, Chanakyapuri,
New Delhi-21.

...Respondents

(none)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

The applicants who are working as Security Hawaldar Grade-II, filed the OA seeking the following reliefs :-

- “a) Quash the office order no.34 Part I dated 24.08.2012 in limine;
- b) Direct the respondent no.1 to give the applicant his proper designation for the post of store keeper.
- c) Any other or further relief(s) may also be granted in favour of the applicant and against the respondents as per the facts and circumstances of the case and in the interest of justice.”

2. The OA is neither accompanied with any MA for condonation of delay nor there is any explanation whatsoever stating the delay in filing the OA. The only submission made by the learned counsel for applicant is that he was making representations one after another.

3. It is settled principle of law that repeated representations cannot extend the period of limitation.

4. In the circumstances, the OA is dismissed in *limine*.

MA No.3302/2017

In view of the above order passed in OA, the MA is also dismissed.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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